

Raj Ghat after the proposal is cleared by the Ministry of Environment and Forests from environmental angle.

[English]

House Constructed in Uttar Pradesh Under Indira Awas Yojana and E.W.S. Scheme

1036. SHRI SUBASH CHANDRA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) the total number of house State-wise constructed under Indira Awas Yojana and Economically Weaker Section Scheme respectively in the year 1990-91 and 1991-92 (till date);

(b) the total amount spent for the construction of these houses, State-wise;

(c) the total number of houses, State-wise proposed to be constructed under both categories during the year 1991-92;

(d) whether the Union Government have received complaints about misappropriation of funds allocated for construction of these houses; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) The total number of houses reported to have been constructed till date during 1990-91 and 1991-92, State-wise under Indira Awas Yojana (IAY and Economically Weaker Section (E.W.S) Scheme (under 20 Point Programme) is given in the attached Statement -I

(b) The total amount spent during 1990-91 and 1991-92 under Indira Awas Yojana, State-wise is given in the attached statement-II. However, as Economically Weaker Section Scheme is a loan-cum-subsidy scheme in the State sector, the amount spent for the construction of these houses is not being monitored by the Central Government.

(c) The targets fixed, State-wise for the construction of houses under both categories during the year 1991-92 is given in the attached Statement III

(d) and (e). No specific complaint has been received by the Union Government about misappropriation of funds allocated for construction of these houses.

STATEMENT-I

Houses constructed under I.A.Y. and Economically Weaker Section Scheme during 1990-91 and 1991-92.

Sl.No.	State /UT	1990-91		1991-92*	
		House contracted		Houses constructed	
		(Nos)		(Nos)	
		IAY	EWS	IAY	EWS
1.	Uttar Pradesh	6142	5080	889	4880
2.	Andhra Pradesh	NI	NI	NR	NI

<i>Sl.No. State /UT</i>	<i>1990-91 House contracted</i>		<i>1991-92* Houses constructed</i>	
	<i>(Nos)</i>		<i>(Nos)</i>	
	<i>IAY</i>	<i>EWS</i>	<i>IAY</i>	<i>EWS</i>
3. Assam	2299	1298	164	153
4. Bihar	10480	427	NR	0
5. Goa	51	160	19	0
6. Gujarat	4736	1407	2501	564
7. Haryana	859	729	66	120
8. Himachal Pradesh	435	30	7	0
9. Jammu & Kashmir	273	240	36	0
10. Karnataka	11341	3607	1468	948
11. Kerala	8724	4865	981	1152
12. Madhya Pradesh	18790	3713	22847	1454
13. Maharashtra	9730	612	NR	63
14. Manipur	170	0	17	0
15. Meghalaya	0	18	19	
16. Mizoram	1264	Nil	79	0
17. Nagaland		649	Nil	NR 0
18. Orissa	9041	1544	4440	190
19. Punjab	934	100	147	45
20. Rajasthan	2028	2708	5417	129
21. Sikkim	58	0	NIL	0
22. Tamil Nadu	47260	14420	23	9735
23. Tripura	491	193	44	14

<i>Sl.No. State /UT</i>	<i>1990-91</i>		<i>1991-92*</i>	
	<i>House contracted</i>		<i>Houses constructed</i>	
	<i>(Nos)</i>	<i>(Nos)</i>	<i>(Nos)</i>	<i>(Nos)</i>
<i>Sl.No. State /UT</i>	<i>IAY</i>	<i>EWS</i>	<i>IAY</i>	<i>EWS</i>
24. Uttar Pradesh	25300	19088	2230	11827
25. West Bengal	9421	130	1031	0
26. A&N Islands	13	40	NR	NI
27. Chandigarh	NR	8290	NR	Ni
28. D & N Haveli	53	NI	32	Ni
29. Daman & Diu	10	NI	17	NI
30. Delhi	NR	0	NIL	NIL
31. Lakhadweep	NR	NI	NIL	NI
32. Pondicherry	40	NI	NR	NI
ALL INDIA	170805	74281	43073	31293

N.R.- Not Reported.

* - Provisional.

NI - Not in operation.

STATEMENT II

Expenditure incurred under Indira Awas Yojana during 1990-91 and 1991-92

<i>Sl.No. State/UT</i>	<i>Expenditure (Rs. in lakhs)</i>	
	<i>1990-91</i>	<i>1991-92</i>
1. ANDHRA PRADESH	964.62	50.92
2. Arunachal Pradesh	0.38	0.00
3. Assam	223.86	50.58

Expenditure (Rs. in lakhs)

<i>Sl.No.</i>	<i>State/UT</i>	<i>1990-91</i>	<i>1991-92</i>
4.	Bihar	NR.	0.00
5.	Goa	2.64	1.41
6.	Gujarat	567.10	424.40
7.	Haryana	114.96	5.98
8.	Himachal Pradesh	57.69	1.86
9.	Jammu & Kashmir	24.53	4.42
10.	Karnataka	948.21	120.60
11.	Kerala	472.24	44.05
12.	Madhya Pradesh	2043. 13	713.47
13.	Maharashtra	1313.51	0.00
14.	Manipur	21.80	0,80
15.	Meghalaya	18.81	1.18
16.	Mizoram	114.17	10.81
17.	Nagaland	94.10	0.00
18.	Orissa	1177.99	406.86
19.	Punjab	111.95	23.60
20.	Rajasthan	178.06	269. 57
21.	Sikkim	3.20	0.00
22.	Tamil Nadu	6687.60	1.78
23.	Tripura	57.71	4.38
24.	Uttar Pradesh	2556.43	232.50
25.	West Bengal	993.11	208.87

<i>Expenditure (Rs. in lakhs)</i>			
<i>Sl.No.</i>	<i>State/UT</i>	<i>1990-91</i>	<i>1991-92</i>
26.	A&N Islands	1.51	0.00
27.	Chandigarh	0.00	0.00
28.	D & N Haveli	6.20	2.26
29.	Daman & Diu	0.34	0.32
30.	Delhi	0.00	0.00
31.	Lakshadweep	0.00	0.00
32.	Pondicherry	9.43	3.29
Total		18795.28	2583.91

NR- Not Reported

Provisional.

Statement-III

Targets fixed under Indira Awaas Yojana & Economically Weaker Section scheme during 1991-92.

<i>Sl. No.</i>	<i>State/UT</i>	<i>LAY (Nos.) (Nos.)</i>	<i>EWS Scheme</i>
1.	Andhra Pradesh	7913	35000
2.	Arunachal Pradesh	289	NI
3.	Assam	1119	2076
4.	Bihar	16346	660
5.	Goa	10	100
6.	Gujarat	4661	1200
7.	Haryana	941	500
8.	Himachal Pradesh	351	50

Sl. No.	State/UT	LAY (Nos.) (Nos.)	EWS Scheme
9.	Jammu & Kashmir	205	900
10.	Karnataka	5443	4000
11.	Kerala	1733	12554
12.	Madhya Pradesh	18268	4000
13.	Maharashtra	7651	6800
14.	Manipur	59	300
15.	Meghalaya	450	142
16.	Mizoram	226	120
17.	Nagaland	392	NI
18.	Orissa	9110	1500
19.	Punjab	1287	100
20.	Rajasthan	7347	1500
21.	Sikkim	52	40
22.	Tamil Nadu	7222	12558
23.	Tripura	286	160
24.	Uttar Pradesh	18914	18000
25.	West Bengal	11594	285
26.	A & N Islands	16	30
27.	Chandigarh	5	NI
28.	Dadra & Nagar Haveli	61	NI
29.	Daman & Diu	8	NI
30.	Delhi	79	8300

Sl. No.	State/UT	LAY (Nos.) (Nos.)	EWS Scheme
31.	Lakshadweep	16	NI
32.	Pondicherry	48	NI
Total:		122100	110885

NR-Not Reported.

* _ Provisional.

Selling of Rice in Open Market by FCI

1037. SHRI P.M. SAYEED: Will the Minister of FOOD be pleased to state:

(a) whether the Government have permitted the Food Corporation of India to sell rice in the open market during the recent festival season; and

(b) if so, the result thereof and the price thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) The orders for sale of rice in the open market were issued on 24th October, 1991. As available information with FCI a quantity of about 10,000 MT has so far been sold. The sale is in progress. The sale price for different centres is given in the attached statement.

STATEMENT

Statement Showing the Centres and the sale Price of Rice to be Sold in the Open Market

Centre	Sale Price (Rate Per Qtl)		
	Common Rs.	Fine Rs.	Superfine Rs.
Bombay	400/-	420/-	430/-
Pune	400/-	420/-	430/-
Nagpur	400/-	420/-	430/-
Ahmedabad	380/-	400/-	410/-
Bhopal	410/-	420/-	440/-
Delhi	420/-	450/-	470/-
Kanpur	400/-	420/-	440/-